

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-342-2020**

Shri Shantaram alias Vallabh Kudchadkar,
65 Years of age,
S/o late Vassudev Kudchadkar,
registered Mahajan and Ex-Attorney
of Shri Shantadurga Devasthan,
Residing at Ahilya Shankar Farm,
Pontemol, Curchorem Goa 403 706. ... Petitioner

Versus

1. The Mamlatdar & Administrator of
Devasthan,
Mamlatdar Office, Ponda Goa.
2. Managing Committee of Shree Shantadurga Sansthan
Kavale, Ponda Goa.
Represented through Attorney of
Managing Committee Mr. Manoj Hede,
major of age, service,
having office at Shree Shantadurga Devasthan,
Kavale, Ponda Goa. ... Respondents

Mr. A. D. Bhoje, Advocate for the petitioner.

Mr. P. Arolkar, Additional Government Advocate for Respondent No.1.

Mr. R.G. Ramani, Senior Advocate along with Mr. P. Kakodkar,
Advocate for Respondent No.2.

Coram:- M. S. SONAK, J.

Date:- 13th November, 2020

P.C.

Heard Mr. Bhobe for the petitioner, Mr. Arolkar, learned Additional Government Advocate for Respondent No.1 and Mr. R.G. Ramani, learned Senior Advocate along with Mr. P. Kakodkar for Respondent No.2.

2. Upon hearing the learned counsel for the parties, it is made clear that the holding of the meeting as also the decisions that may be taken therein, will be subject to further orders in this matter.

3. The matter is now posted for further consideration on 23.11.2020. The objection with regard to the availability of alternate remedy is also kept open.

4. Stand over to 23.11.2020.

M. S. SONAK, J.